

**HIGH COURT OF JAMMU & KASHMIR AT JAMMU**  
**(Chief Justice's Secretariat)**

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Subject: Promotion of Graduate Process Servers to the post Junior Assistants under promotion quota in Subordinate Judiciary of Jammu division.

**Order**

**No.: 122**

**Dated: 26.04.2019**

Consequent upon the promotion of Process Servers to the posts of Junior Assistants under promotion quota in Subordinate Judiciary of Jammu division in the Pay Level-4 (25500-81100), vide order No. 95 dated 24.04.2019, the following transfers and postings of Junior Assistants in Jammu division are hereby made in the interest of administration:

- 1) Shri Ghulam Mohi U Din, Process Server, PDJ Court, Kishtwar upon his promotion as Junior Assistant is transferred and posted as Judicial Clerk/Junior Assistant in the office of Naib Tehsildar/Executive Magistrate, Nowgam (Marwah) vice Shri Shiv Raj.
- 2) Shri Jatinder Singh, Process Server, Munsiff Court, Gandoh upon his promotion as Junior Assistant is transferred and posted as Assistant Record Keeper/Junior Assistant in the Court of Principal District & Sessions Judge, Jammu against available vacancy.
- 3) Shri Dileep Kumar Bhat, Process Server, Cantonment Magistrate Office, Jammu upon his promotion as Junior Assistant is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Munsiff/JMIC, Bishnah against available vacancy.
- 4) Shri Surrinder Kumar, Process Sever, Sub Judge Court, Ramnagar upon his promotion as Junior Assistant is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Special Mobile Magistrate, Udampur against available vacancy.
- 5) Shri Baljuni Kumar, Process Server, Sub Judge Court, Bhaderwah upon his promotion as Junior Assistant is transferred and posted as Civil Clerk/Junior Assistant in the Court of Munsiff/JMIC, Chenani against available vacancy.
- 6) Shri Kuldeep Singh, Process Server, PDJ Court, Udampur upon his promotion as Junior Assistant is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Sub Judge, Ramnagar against available vacancy.
- 7) Shri Manjit Singh, Process Server, Munsiff Court, Gool upon his promotion as Junior Assistant is transferred and posted as Copyist/Junior Assistant in the Court of Munsiff/JMIC, Banihal against available vacancy.
- 8) Shri Birlap Singh, Process Server, PDJ Court, Ramban upon his promotion as Junior Assistant is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Sub Judge, Ramban against available vacancy.

- 9) Shri Maqbool Hussain, Process Server, Sub Judge Court, Samba upon his promotion as Junior Assistant is transferred and posted as Junior Ahlimad/Junior Assistant in the Court of Principal District & Sessions Judge, Samba against available vacancy.
- 10) Shri Varun Jamwal, Process Server, Munsiff Court, Mahore upon his promotion as Junior Assistant is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Munsiff/JMIC, Mahore against available vacancy.
- 11) Shri Sudeshwar Singh, Process Server, Munsiff Court, Mahanpur upon his promotion as Junior Assistant is transferred and posted as Criminal /Civil Clerk/Junior Assistant in the Court of Munsiff/JMIC, Kathua against available vacancy.
- 12) Shri Rohit Singh Billawaria, Process Server, Munsiff Court, Hiranagar upon his promotion as Junior Assistant is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Special Mobile Magistrate (Traffic), Jammu against available vacancy.
- 13) Ms Ranjana Devi, Process Server, PDJ Court, Kathua upon her promotion as Junior Assistant is transferred and posted as Copyist/Junior Assistant in the Court of Munsiff Mobile Magistrate (Traffic), Kathua against available vacancy.
- 14) Shri Manoj Kumar Sharma, Process Server, Munsiff Court, Basohli upon his promotion as Junior Assistant is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Munsiff/JMIC, Mahanpur against available vacancy.
- 15) Shri Tauqir Ahmad, Process Server, Munsiff Court, Gool upon his promotion as Junior Assistant is transferred and posted as Criminal Clerk/Junior Assistant in the same Court against available vacancy.
- 16) Shri Sunil Chaudhary, Process Server, Railway Court, Jammu upon his promotion as Junior Assistant is transferred and posted as Civil Clerk/Junior Assistant in the Court of Sub Judge, Nowshera vice Shri Rajesh Sharma.
- 17) Shri Nitish Kumar Baru, Process Server, Sub Registrar Court, Jammu upon his promotion as Junior Assistant is transferred and posted as as Civil Clerk/Junior Assistant in the Court of Sub Judge/CJM, Samba vice Ms Uzma Fatima.
- 18) Shri Sahil Sharma, Process Server, PDJ Court, Jammu upon his promotion as Junior Assistant is transferred and posted Civil Clerk/Junior Assistant in the Court of Munsiff/JMIC, Kalakote vice Shri Aaqib Javed.
- 19) Ms Aneeqa Khalid, Process Server, Addl. D&S Court, Doda upon her promotion as Junior Assistant is transferred and posted as Junior Assistant (Criminal Clerk) in the Court of Additional District & Sessions Judge, Doda (Fast Track Court) against the newly created post.
- 20) Shri Nissar Ahmad, Process Server, Addl Spl. Mob. Mag. Court, Doda upon his promotion as Junior Assistant is transferred and posted as Copyist/Junior Assistant in the Court of Sub Judge, Batote against available vacancy.

- 21) Shri Ajit Kumar Dutt, Process Server, PDJ Court, Bhaderwah upon his promotion as Junior Assistant is transferred and posted as Copyist/Junior Assistant in the Court of Additional Special Mobile Magistrate, Ramban against available vacancy.
- 22) Shri Shiv Raj, Judicial Clerk/Junior Assistant posted in the office of Naib Tehsildar/Executive Magistrate, Nowgam (Marwah) is transferred and posted as Civil/Criminal Clerk/Junior Assistant in the Court of Munsiff/JMIC, Kishtwar vice Shri Koshal Kumar.
- 23) Ms Mahak Shabir Qazi, Criminal Clerk/Junior Assistant posted in the Court of Munsiff/JMIC, Thatri and Shri Kewal Krishan, Criminal Clerk/Junior Assistant, Sub Judge Court, Bhaderwah shall swap their place of postings.
- 24) Shri Aaqib Javed, Civil Clerk/Junior Assistant posted in the Court of Munsiff/JMIC, Kalakote is transferred and posted as such in the Court of 1<sup>st</sup> Additional Munsiff (Forest Court), Jammu against available vacancy.
- 25) Shri Rajesh Sharma, Civil Clerk/Junior Assistant posted in the Court of Sub Judge, Nowshera is transferred and posted as Registration Clerk/Junior Assistant in the Court of Sub Registrar, Jammu against available vacancy.
- 26) Ms Uzma Fatima, Civil Clerk/Junior Assistant posted in the Court of Sub Judge/CJM, Samba is transferred and posted as Copyist/Junior Assistant in the Court of 3<sup>rd</sup> Additional District & Sessions Judge (TADA/POTA), Jammu against available vacancy.
- 27) Shri Aaquib Nazir, Civil Clerk/Junior Assistant, Sub Judge/CJM Court, Ramban and Shri Indiver Kotwal, Copyist/Junior Assistant, Sub Judge Court, Bhaderwah shall swap their place of postings.
- 28) Shri Koshal Kumar, Civil/Criminal Clerk/Junior Assistant posted in the Court of Munsiff/JMIC, Kishtwar is transferred and posted as Copyist/Junior Assistant in the Court of Munsiff/JMIC, Thatri against available vacancy.

**Note: a)** *The concerned Presiding Officer of the Court where the promotee has to join shall get Degree certificate of the promotee verified from the concerned authority. The promotion of the promotees shall be subject to the validity of their degree certificates.*

**b)** *Any official holding the additional charge of another post shall get relieved of that additional charge against which the new incumbent has been posted.*

**(By Order)**

Sd/-  
(Jawad Ahmad)  
Principal Secretary to  
Hon'ble the Chief Justice

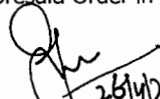
No. 346-96/PSY

Dated: 26-04-2019

**Copy to the:**

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu.
- ..... for information.
- 4-13. Principal District & Sessions Judge, Jammu/Bhaderwah/Poonch/Rajouri/Kathua/Udhampur/

- Reasi/Kishtwar/Ramban/ Samba for information.
14. Addl. District & Sessions Judge Doda
  15. Addl. District & Sessions Judge Doda (Fast Track Court).
  16. 3<sup>rd</sup> Addl. District Judge (TADA/POTA) Jammu
  - 17-24. CJM/Sub Judge, Ramnagar /Bhaderwah/Ramban/Samba/Nowshera/Samba/Batote/Bhaderwah
  25. Special Mobile Magistrate (Sub-Judge) /Udhampur.
  26. Special Railway Magistrate, Jammu
  27. Special Mobile Magistrate (Traffic) Jammu
  28. Cantonment Magistrate, Jammu
  - 29-42. Munsiff/JMIC, Gandoh/Bishnah/ Chenani/Gool/Banihal/ Mahore/ Mahanpur/Kathua/ Hiranagar/  
Basohli/ Mahanpur/ Kalakote/Kishtwar/Thathri
  43. 1<sup>st</sup> Addl. Munsiff (Forest Court) Jammu
  44. Sub-Registrar, Jammu
  45. Munsiff Mobile Magistrate (Traffic) Kathua
  - 46-47. Addl. Special Mobile Magistrate, Doda/Ramban
  48. Chief Accounts Officer, High Court of J&K, Jammu
  49. Naib Tehsildar/Executive Magistrate, Nowgam (Marwah)  
..... for information.
  50. Order File.
  51. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order in the High Court website.

  
(G. M. Parray)  
Joint Registrar  
26/4/19 26/4/19